GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1249
ANSWERED ON:16.11.2010
VIOLATION OF HUMAN RIGHTS

Das Shri Ram Sundar;Pandey Shri Ravindra Kumar;Patil Shri C. R. ;Shankar Alias Kushal Tiwari Shri Bhisma;Singh Shri Radhey Mohan;Sinha Shri Shatrughan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of human rights violations have been reported in the country;
- (b) if so, the total number of such cases registered and the action taken against the guilty persons during each of the last three years and the current year, State-wise;
- (c) the total number of cases of human right violations registered against the State police and Para -military forces alongwith the action taken against the guilty during the said period, State-wise and force-wise;
- (d) the steps taken by the Government to bring transparency in custodial investigation including conducting of videography;
- (e) the total number of such cases solved/unsolved and the steps taken to solve all the cases during the said period, State-wise and force-wise; and
- (f) the steps taken by the Government to curb such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): The information is being collected and will be laid on the Table of the House.